ployment exchanges in Orissa and is given below—

Category of work seekers		Number on the live register as on 31-12-1969	
Total .		• • • • • • • • • • • • • • • • • • • •	1,22,560
Educated Ma	triculates		
and above,			31,828
Skilled		• •	6,221
Technical Graduates : ma holders)	(Engineering and Diplo-		1,356

(c) Various development programmes included in the field of agriculture, industry, irrigation and power, transport and communications, social services etc. will create increasing employment opportunities for unemployed persons including technical, skilled and educated.

## भूमि धारी भूतपूर्व नरेश

\*291. **सरवार गुरचरण सिंह टोहड़ा** : क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को पता है कि भारत में देशी रियासतों के भूतपूर्व नरेशों के पास लाखों एकड़ भूमि है, जो बेकार पड़ी हुई है ; ग्रौर
- (ख) यदि हां, तो इस मामले में भारत सरकार की क्या प्रतिक्रिय है ?

## †[FORMER RULERS HAVING LAND

- \*291. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government are aware of the fact that the former rulers of native States in India own lakhs of acres of land which is lying unutilised; and
- (b) if so, what is Government's reaction in the matter?]

खाद्य, कृषि, सामुदायिक विकास श्रीर सहकारिता मंत्रालय में राज्य मंत्री(श्री श्रण्णा-साहेब शिन्दे): (क) श्रीर (ख) किसी व्यक्ति द्वारा श्रपने श्रीधकार में रखी जा सकत वाली भूमि की सीमा के सम्बन्ध में प्रायः सभी राज्यों में भूमि जोतों की सीमा निर्धारित कर दी गई है। उत्तर प्रदेश को छोड़ कर श्रिधकतम सीमा की वे व्यास्थायें भूतपूर्व नरेशों पर भी लागू होती है। सूचना प्राप्त हुई है कि उत्तर प्रदेश में किसी भत्रपूर्व नरेश के श्रिधकार म कृषि योग्य वेकार भृगि नही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Ceiling on land holdings has been imposed in almost all the States on the extent of land which any person may hold. Except in Uttar Pradesh the ceiling provisions are applicable to ex-rulers. In Uttar Pradesh no ex-ruler is reported to be in possession of culturable waste lands.]

## CALICUT STATION OF THE A.I.R.

\*292. SHRI B. V. ABDULLAH KOYA: Will the Minister of INFOR-MATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the steps taken to increase the low voltage and better transmission of the Calicut Station of the All India Radio; and
- (b) the reasons for the delay in the implementation of the Survey Team findings for increased voltage for the Stations in the South?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION, AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) The low power transmitter which was set up at Calicut in 1950 was replaced by a transmitter of